

2.58 hrs.

PAPERS LAID ON THE TABLE

REVIEW AND REPORT OF HINDUSTAN MACHINE TOOLS LTD., NATIONAL NEWSPRINT AND PAPER MILLS LTD., MACHINE TOOL CORPORATION OF INDIA LTD. ETC.

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOJINUL HAQUE CHOWDHURY) : I beg to lay on the Table :-

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.

- (i) (a) Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore, for the year 1960-70.
- (b) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-838/71.*]
- (ii) (a) Review by the Government on the working of the National Newsprint and Paper Mills Limited, Napanagar, for the year 1969-70.
- (b) Annual Report of the National Newsprint and Paper Mills Limited, Napanagar, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-839/71.*]
- (iii) (a) Review by the Government on the working of the Machine Tools Corporation of India Limited, Ajmer, for the year 1969-70.

(b) Annual Report of the Machine Tool Corporation of India Limited, Ajmer, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-840/71.*]

(iv) (a) Review by the Government on the working of the Heavy Electricals (India) Limited, Bhopal, for the year 1969-70.

(b) Annual Report of the Heavy Electricals (India) Limited, Bhopal, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-841/71.*]

(v) (a) Review by the Government on the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1969-70.

(b) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-842/71.*]

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT

SHRI MOJINUL HAQUE-CHOWDHURY : I beg to lay on the table:—

A copy each of the following Notifications (Hindi and English versions) issued under sub-section (1) of section 18A of the Industries (Development and Regulation) Act, 1951 :—

- (i) S.O. 1027 published in Gazette of India dated the 6th March, 1971, regarding management of